

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA,
1942

BAIL APPL.NO. TMP 63 of 2020

CRIME NO 118/2020 OF CHANGARAMKULAM POLICE STATION,
MALAPPURAM DISTRICT

PETITIONER/ACCUSED:

SHRI. BASHEER, AGED 41
S/O MOIDUNNI,
NURUKKILAYIL HOUSE,
KANHIYUR, MUKKUTHALA P.O.

BY ADV. SHRI. VIJU ABRAHAM

RESPONDENT/COMPLAINANT:

STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, COCHIN - 682 031.

BY PUBLIC PROSECUTOR SRI.RAMESH CHAND

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION
ON 21.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

B.A.No.63 of 2020

:-2-:

Dated this the 21st day of April, 2020

O R D E R

Learned counsel for the accused submits that this matter was duplicated in today's list as item No.(1) and therefore he is not pressing this matter. Hence, this bail application is dismissed as not pressed.

All pending interlocutory applications are closed.

**T.V.ANILKUMAR
JUDGE**

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